

Central Administrative Tribunal  
Calcutta Bench

RA/50/1997  
OA/742/1997

Date of Order: 31-7-03

Present:

Hon'ble Mr.B.P.Singh, Administrative Member  
Hon'ble Mr.Nityananda Prusty, Judicial Member

Prakhyit Mitra & ors.

Applicants

-Vs.-

Union of India (CLW) & ors.

Respondents

For the applicants : Mr.P.C.Das, Counsel

For the respondents : Mr.P.K.Arora, Counsel

O R D E R

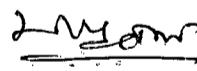
B.P.Singh, AM

Ld.Counsel for the applicants submits that his clients have not contacted him since last many years and, therefore, it appears that the applicants are not interested in this case. Accordingly he does not want to proceed in the matter.

2. Ld.Counsel for the respondents is present and he has no objection to the above submission.

3. The RA is accordingly dismissed for non-prosecution.

Nityananda Prusty,  
Judicial Member.

  
B.P.Singh,  
Administrative Member.

pd.